



Council of Education's  
**SHAHAJI LAW COLLEGE,**  
**KOLHAPUR**

(NAAC Re-accredited 'A' Grade)

organises



**One Day National Seminar on**  
**TRAFFICKING OF WOMEN : CAUSES, CONSEQUENCES**  
**AND**  
**SOCIO- LEGAL RESPONSES**

**(Sponsored by National Commission for Women)**

on  
**Saturday, 30 March 2019**

### **ABOUT THE SEMINAR**

Trafficking of women for the purpose of sexual exploitation, prostitution, forced labour, slavery and servitude is a worldwide phenomenon unfolding by leaps and bounds every day. Many International Conventions supported by National Legislations and Policies are put in place by the national and international communities to curb this ever-growing menace. However, the ground realities narrate different stories. Of the agencies tasked to ameliorate the conditions of women, National Commission for Women (NCW) is a front runner. Having understood that the lack of sensitization among the stakeholders about the phenomenon of trafficking has resulted in perpetuation of this crime, the NCW has encouraged the institutions to shoulder their responsibility in disseminating the presence and importance of legal framework and rehabilitative schemes for the victims of the trafficking. The present seminar is one of such joint ventures between National Commission for Women and Shahaji Law College, Kolhapur.

### **OBJECTIVES OF THE SEMINAR**

**The seminar is intended to achieve the following objectives**

1. To trace out the causes of women trafficking from the perspectives of law, social sciences and perceived social norms.
2. To understand the trauma, helplessness and loneliness of the victims of women trafficking.
3. To unearth the investigation predicament of police personnel in handling women trafficking.
4. To assess the adequacy of legal framework in India and the responsive schemes.
5. To review the constructive role played by National Commission for Women, other statutory bodies and NGOs in prevention of women trafficking.
6. To unfold the constructive interpretations by judiciary in rehabilitation of victims of women trafficking.
7. To underscore the constructive and conjunctive roles to be played by the society, police, judiciary and family in the prevention of trafficking of women.

## SHAHAJI LAW COLLEGE

Shahaji Law College is one of the oldest Law colleges in the state of Maharashtra. His Highness Chhatrapati Rajaram Maharaj established the Council of Legal Education in 1933 under the auspices of which the 'Sykes Law College' was opened. The college was renamed as Shahaji Law College after late Shri Ratanppanna Kumbhar took over the management of the college.

The college is aided by the government of Maharashtra and approved by the Bar Council of India. It is permanently affiliated to Shivaji University, Kolhapur. The college runs both three year and five-year law courses apart from the Diploma in Income Tax and Diploma in Labour Laws. The college houses more than 800 students in any academic year. The college has been reaccruited with "A" by the NAAC in 2017. The college is famously known for its place in merit list of the University besides its extra-curricular activities like National Youth Parliament and Legal Aid programs.

## THE NATIONAL COMMISSION FOR WOMEN

The National Commission for Women is set up as statutory body, in January 1992, under the National Commission for Women Act, 1990 to review the Constitutional and legal safeguards for women; recommend remedial legislative measures, facilitate redressal of grievances and advise the Government on all policy matters affecting women.

The mission of the NCW is "[t]o strives towards enabling women to achieve equality and equal participation in all spheres of life by securing her due rights and entitlements through suitable policy formulation, legislative measures, effective enforcement of laws, implementation of schemes/policies and devising strategies for solution of specific problems/situations arising out of discrimination and atrocities against women."

The Commission is a high-powered body which has all the powers of a civil court trying a suit. The Commission is consistently and successfully busy in addressing the women issues and rights of women at appropriate places. The present seminar is one of such attempts. This seminar is sponsored by the National Commission for Women.

## SEMINAR THEMES

The following themes, inter alia, have been identified as seminar topics for paper presentation and research papers

1. Laws relating to Women Trafficking in India
2. Women Trafficking and India judiciary
3. Women Trafficking and International Conventions
4. Politics of Women Trafficking/political dimensions
5. Economics of women Trafficking
6. Women Trafficking as coercive force and gender imposing
7. Women Trafficking and gender justice
8. Women Trafficking and patriarchal society
9. Women Trafficking and cross broader trade
10. Women Trafficking and right to development
11. Women Trafficking and right to privacy
12. Notions of Women Trafficking- visa-vis Human Trafficking
13. Child rights and Women Trafficking
14. Role of police in prevention and investigation of Women Trafficking
15. Role of NGO's in prevention and investigation of Women Trafficking
16. Women Trafficking and policy failure

17. Women Trafficking, sin money and black economy
18. Women Trafficking and social media/role of journalism/investigative journalism
19. Women Trafficking and smuggling
20. Women Trafficking and sexual slavery
21. Global sexual trade and globalization of Women Trafficking
22. Role of youth/NGOs in prevention of Women Trafficking and promotion of women rights
23. Women trafficking and refugees
24. Role of Commissions for Women in prevention of Women trafficking
25. Case studies – city, locality, geographic specific – of Women trafficking
26. Any other theme related to and consistent with the main theme

## CALL FOR PAPERS

Original papers on the above themes are invited. The papers should be unpublished and free from plagiarism. The selected papers will be published in the seminar proceedings in the **Online International Interdisciplinary Research Journal (bearing ISSN No 2249-9598, UGC Approved (Journal No. - 46964), Peer Reviewed, Refereed Research Journal with Impact Factor of 5.818)**. The papers may be edited to suit the requirements of publication.

### Guidelines for papers

- ◆ The research papers shall be in English only (papers in Marathi or Hindi may be presented at the seminar but will not be considered for publication in the above journal)
- ◆ The papers shall have abstract of not more than 200 words.
- ◆ Full paper shall not exceed 3000 words.
- ◆ In case of co-authorship separate registration fee shall be paid for each author.
- ◆ Abstract, papers and other correspondence may be sent to **[seminar.shahajilawcollege@gmail.com](mailto:seminar.shahajilawcollege@gmail.com)**

### REGISTRATION FEES

	Without Paper	With Paper*
Faculty	500	700
Research Scholars and other delegates	400	700
Students	100	100
<b>* only qualified papers in peer review will be published</b>		

The registration fees may be deposited or DD drawn in favour of Principal, Shahaji Law College, Kolhapur. Spot registration is available subject to availability of seats. Online registration can be done at the college website and fees can be deposited on the spot.

The college website for online registration is : <http://www.shahajilawcollege.com/>

#### Bank Details:

Principal Shahaji Law College, Kolhapur  
 Bank of Baroda  
 Shivaji Chowk, Kolhapur  
 A/C : 04340100005260  
 IFSC : BARB0SHIKOL (fifth character is ZERO)

## TRAVEL AND ACCOMMODATION

No accommodation and no TA/DA shall be given by the college. Accommodation will be arranged by the organizers on the request of participants at their own cost.

### HELP AT A CALL

For Registration	Dr. Savita Rasam Shri. Kailash Powar Mrs. Asmita Patil	9421034804 8888815324 9405573735
For Papers & Paper Presentation	Dr. Praveen Patil Dr. M. C. Sheikh Dr. Suchita Suragihalli	8600664343 9421772930 8600493498
For Accommodation	Shri. Suhas Patki Shri. S. S. Desai	7588389041 8624956582
<b>seminar.shahajilawcollege@gmail.com</b>		

### IMPORTANT DATES

Event	Last date
Abstract of paper	25 March 2019
Full papers	29 March 2019
Paper Publication	After seminar*
*Papers in the Journal will be published only after Peer review and completion of Journal requirements	

### PATRONS

**Sou. Rajanitai Magdum**

President,  
Council of Education,  
Kolhapur

**Shri. Prasad Kamat**

Vice-President,  
Council of Education,  
Kolhapur

**Adv. V. N. Patil**

Member,  
Council of Education,  
Kolhapur

### ORGANISING COMMITTEE

**Dr. Savita Rasam**

**Dr. M C Sheikh**

**Dr. Suchita Suragihalli**

**Shri. Suhas Patki**

**Mrs. Asmita Patil**

**Shri. S. S. Desai**

**Shri. Kailash Powar**

### CONVENER

**Dr. Praveen Patil**

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### SEMINAR DIRECTOR

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### CORRESPONDENCE

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